

JTC

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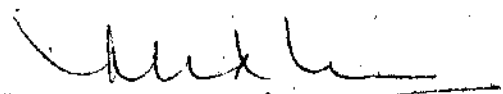
Government of India  
Ministry of Finance  
(Department of Revenue)  
\*

New Delhi, the 4-2-1985

CORRIGENDUM  
INCOME-TAX

No. 6133 (F.No.398/36/84-IT(B):

The name "Shri A.K.Thadani" appearing in the Notification No.5830(F.No.398/27/83-IT(B) dt. 21.5.1984 may be read as "Smt. A.K.Thadani".



(B.E.ALEXANDER)

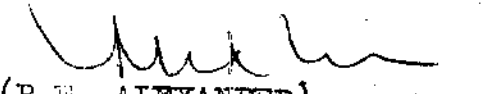
UNDER SECRETARY TO THE GOVT. OF INDIA.

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